


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

OA / ~~W.P.~~ / M.P. No. 1880/91 19  
**Krishan Pal Singh** **Shri B.S. Mainee**  
 \_\_\_\_\_  
 APPLICANT (S) COUNSEL  
 \_\_\_\_\_  
**Union of India & Ors.** **VERSUS**  
 \_\_\_\_\_  
 RESPONDENT (S) COUNSEL

| Date | Office Report | Orders   |
|------|---------------|--|
|      | SRD           | <p><u>23.8.91</u>      <u>M.P. 2228/91</u></p> <p>Petitioner through Shri B.D. Madhok, proxy for Shri B.S. Mainee, Counsel.</p> <p>This Misc. Petition is for retention of the O.A. filed before the Principal Bench of the Tribunal. The applicant is at present employed at Kannauj. Kannauj is only about 170 miles from Allahabad Bench of the Tribunal and he can conveniently file his case there. M.P. rejected. The papers may be given back to the applicant for filing the case before the concerned Bench.</p> <p style="text-align: right;"> <br/>           (AMITAV BANERJI)<br/>           CHAIRMAN<br/>           23.8.91         </p> |
|      |               |  |

906/1

PRINCIPAL SECRETARY  
PARLIAMENT HOUSE, NEW DELHI

D.A. NO. 102-121

~~T.A. NO.~~

Received a notice/letter/parcel/closed envelope (with hand)  
Date of hearing: 23/12/11

Address to: Sh. Kishan Lal Singh  
Sh. B. S. Raina Ad. Vocate

Date of delivery: 23/12/11

Prepared by: \_\_\_\_\_

Checked by: \_\_\_\_\_

Delivered by: \_\_\_\_\_

(Signature with full name of  
recipient with date)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

Varidkot House,  
Copernicus Marg,  
New Delhi-110001

FROM:

Deputy Registrar (J),  
Central Administrative Tribunal,  
Principal Bench, New Delhi.

Dated: ~~27.8.91~~

To

- 1. Shri Krishan Pal Singh  
through Shri S. S. Mainee, Counsel  
for the Applicant,  
240 Jagrati Enclave  
Delhi-92.

Received for despatch  
on... 28.8.91

*JB*

Shri Krishan Pal Singh

Regn. No. O.A. 1880/91

\*\*\*\*\*APPLICANT (S)

V E R S U S

UOI

\*\*\*\*\*RESPONDENT (S)

Sir,

I am directed to forward herewith a copy of Judgment/  
Order dated ~~23.8.91~~ <sup>27.8.91</sup> passed by this Tribunal in the above  
mentioned case ~~for information and necessary action, if any.~~

Please acknowledge receipt.

Yours faithfully,

*JB 27/8/91*  
(ANIL SRIVASTAVA)  
SECTION OFFICER (J-II)  
For Dy.

*OK*

PK

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NEW DELHI

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